

**Central Administrative Tribunal, Lucknow Bench,
Lucknow**

Civil Contempt Petition No. 107 of 2006

In

Original Application No. 103/2006

This the 11th day of January, 2010

Hon'ble Ms. Sadhna Srivastava, Member-J
Hon'ble Dr. A.K. Mishra, Member-A

Vikas Mishra, Aged about 22 years, S/o Sri Gauri Shanker Mishra, R/o E-51/86, Rajajipuram, District Lucknow.

.....Applicant

By Advocate: Sri L.K. Pathak

Versus

1. Ms. Neelam Srivastava, Chief Post Master General, U.P. Circle, Lucknow.
2. Sri R.K. Mishra, Senior Superintendent of Post Offices, Faizabad Division, Faizabad.

.....Respondents

By Advocate: Sri S.P. Singh for Sri K.K. Shukla

ORDER (Oral)

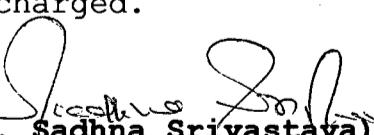
By Dr. A.K. Mishra, Member-A

This contempt petition has been filed alleging non-compliance of the ^{as interim} direction made on 3.3.2006. In this regard, a separate O.A. no. 103/2006 had also been filed by the applicant. The O.A. has been disposed of with specific direction in our order dated 11.1.2010.

2. In the circumstances, the Contempt petition is dismissed and notices issued are discharged.


(Dr. A.K. Mishra)

Member-A


(Ms. Sadhna Srivastava)
Member-J

Girish/-